National Company Law Tribunal

Allahabad Bench

CP No. 88/ND /2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Sudling Mahajan V& B.D. Mahajan.

SECTION OF THE COMPANIES ACT: 397/390 of Companies del; 1956.

SI. NO. Designation

Adv

Representation

Zain Abbas

Shashont descript.

petidians

CP No.88/ND/2013

Sh. S.B. Sudhi, Advocate for the petitioner. Sh. Zain Abbas, proxy on behalf of Sh. Saurabh Srivastava, Advocate for the respondent company.

Today, respondent counsel seeks adjournment as his senior counsel Sh. Saurabh Srivastava is not available today. As he is occupied in a matter before the Hon'ble Supreme Court. Learned petitioner counsel drew our attention to the latest report submitted by the Chartered Accountant contending such that report is not comprehensive and is silent on certain aspect of expenditures incurred on by B.D. Mahajan. In view of such contention the Chartered Accountant is advised to send an updated and comprehensive report latest by 19th September, 2017.

The matter be listed on 19th September, 2017.

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

-52

Typed by: Kavya Prakash